

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21055/2024 BLAPL/7323/2024	CHHABINDRA NAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PUINTALA /206 /2023 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000009/2024
2	D-BLAPL/20612/2024 BLAPL/7324/2024	RICHEKA MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 J.M.F.C.,KHARIAR(Nuapada ) 2(B)CC/0000003/2024
3	D-BLAPL/21181/2024 BLAPL/7325/2024	SAUNA MURMU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	RAIRANGPUR TOWN /74 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000058/2021
4	D-BLAPL/21186/2024 BLAPL/7326/2024	SRIMANTA KUMAR NANDA @ SRIMANTA NANDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	TIRTOL /297 /2024 JMFC TIRTOL(Jagatsinghapur ) GR/0000356/2024
5	D-BLAPL/21189/2024 BLAPL/7327/2024	SANATAN KABI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	BARI /514 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0002839/2023
6	D-BLAPL/21452/2024 BLAPL/7328/2024	BANDI SETHI RAMESH @ B. RAMESH VS STATE OF ODISHA	ABHISEK MOHANTY VS	SUNABEDA /207 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000130/2023
7	D-BLAPL/21595/2024 BLAPL/7329/2024	ROHAN RANJAN ROUT @ SANU VS STATE OF ODISHA	KULDEEP MOHANTY VS	INFOCITY PS /142 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000526/2024
8	D-BLAPL/21156/2024 BLAPL/7330/2024	DAYANIDHI SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	N.T.P.C. /89 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000947/2024
9	D-BLAPL/21622/2024 BLAPL/7331/2024	PRADIP KUMAR BARAL @ MUNA BARAL VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	MALKANGIRI /327 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000096/2022
10	D-BLAPL/21171/2024 BLAPL/7332/2024	AJAY UDAYA SINGH VS STATE OF ODISHA	PRAFULLA KUMAR KHATEJ VS	INFOVALLY UPD BHUBANESWAR /179 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000369/2024
11	D-BLAPL/21210/2024 BLAPL/7333/2024	BADAL BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BINJHARPUR /246 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0001135/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/21334/2024 BLAPL/7334/2024	SHREEKANTA GHIBELA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /259 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001043/2023
13	D-BLAPL/21439/2024 BLAPL/7335/2024	DEBRAJ BEHERA VS UNION OF INDIA	MANORANJAN DAS VS	/ /0 JMFC, JATNI(Khordha ) 2(C)CC/0000002/2023
14	D-BLAPL/21418/2024 BLAPL/7336/2024	NARESH NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /121 /2018 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000212/2018
15	D-BLAPL/21635/2024 BLAPL/7337/2024	SAGAR BALMIKI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /216 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000774/2024
16	D-BLAPL/21424/2024 BLAPL/7338/2024	TUNIA @ SUJIT KUMAR DAS VS STATE OF ODISHA	GURU PRASAD BEHERA VS	NILGIRI /32 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000085/2024
17	D-BLAPL/21638/2024 BLAPL/7339/2024	BABU @ BIBEK BEHERA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	NILGIRI /32 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000085/2024
18	D-BLAPL/21445/2024 BLAPL/7340/2024	SREKA MAJHI VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /20 /2024 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000053/2024
19	D-BLAPL/21560/2024 BLAPL/7341/2024	PRADEEP MUNDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /392 /2024 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000052/2024
20	D-BLAPL/18617/2024 BLAPL/7342/2024	RAJA YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	BERHAMPUR TOWN /209 /2023 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001186/2023
21	D-BLAPL/21657/2024 BLAPL/7343/2024	SARAT DISHARI @ BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /83 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000638/2024
22	D-BLAPL/18404/2024 BLAPL/7344/2024	RABI RAO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /408 /2019 C.J.M.,KHURDA(Khordha ) CT/0000193/2019
23	D-BLAPL/19799/2024	SUMANTA MAJHI	DUSHMANTA SAHOO	ADVA /60 /2021

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7345/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000069/2021
24	D-BLAPL/21652/2024 BLAPL/7346/2024	POOJA KUMARI @ MAHATO VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	SUNDARGARH TOWN /160 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000061/2024
25	D-BLAPL/21440/2024 BLAPL/7347/2024	DEEPAK KUMAR DAS VS STATE OF ODISHA	AJAYA NAYAK VS	Maitri Vihar PS /249 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000317/2024
26	D-BLAPL/20615/2024 BLAPL/7348/2024	BIPIN MAHAPATRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	SATYABADI /61 /2023 ADHOC ADDL. DISTRICT AND SESSION TR/0000024/2023
27	D-BLAPL/18663/2024 BLAPL/7349/2024	GOODNESS NAYAK@GUDU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CUTTACK SADAR /752 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001555/2023
28	D-BLAPL/21650/2024 BLAPL/7350/2024	MANISH KUMAR YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	PIPLI /13 /2023 J.M.F.C.,PIPLI(Puri) GR/0000023/2023
29	D-BLAPL/21673/2024 BLAPL/7351/2024	BALARAM MALLICK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BHADRESWAR /100 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000737/2024
30	D-BLAPL/21669/2024 BLAPL/7352/2024	JAYARAM PUNJI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHARIAR /146 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(O ST/0000048/2024
31	D-BLAPL/21674/2024 BLAPL/7353/2024	JITENDRA BISWAL @ JITU VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul ) CT/0000079/2022
32	D-BLAPL/20969/2024 BLAPL/7354/2024	SITAL KUMAR NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KASINAGAR /57 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000065/2024
33	D-BLAPL/21647/2024 BLAPL/7355/2024	MANISH KUMAR YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	PIPLI /74 /2023 J.M.F.C.,PIPLI(Puri) GR/0000123/2023
34	D-BLAPL/21682/2024 BLAPL/7356/2024	PRATAP SAMAL VS	ANIRUDHA DAS VS	BALIMI /217 /2023 DISTRICT & SESSIONS JUDGE,DHENKA

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/21107/2024 BLAPL/7357/2024	STATE OF ODISHA GABA @SANTANU MAITY VS STATE OF ODISHA	ASIT KUMAR JENA VS	CT/0000351/2023 BASTA /191 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
36	D-BLAPL/21390/2024 BLAPL/7358/2024	TARUN MRIDHA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /145 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000113/2024
37	D-BLAPL/19542/2024 BLAPL/7359/2024	DIBA@SIPUN BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	NALCO /66 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAS GR/0000311/2024
38	D-BLAPL/21588/2024 BLAPL/7360/2024	MANAS RANJAN PANDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JAJPUR TOWN /174 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0001182/2024
39	D-BLAPL/21140/2024 BLAPL/7361/2024	PRUTHIBI NAIK @ NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /504 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000840/2024
40	D-BLAPL/21567/2024 BLAPL/7362/2024	D. SRINIVAS @ SRINIBAS @ OMSHRI VS STATE OF ODISHA	SAMBIT BISWAL VS	NAYAPALLI P.S. /29 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000066/2024
41	D-BLAPL/20964/2024 BLAPL/7363/2024	PRAMOD@SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /71 /2012 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000018/2022
42	D-BLAPL/21177/2024 BLAPL/7364/2024	AJIT KUMAR SADANGI VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	HINJILI /296 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000087/2023
43	D-BLAPL/21634/2024 BLAPL/7365/2024	S. PITAMBAR REDDY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	AIRPORT /182 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001174/2024
44	D-BLAPL/20966/2024 BLAPL/7366/2024	PRAMOD@SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /58 /2010 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000029/2022
45	D-BLAPL/21331/2024 BLAPL/7367/2024	DAVID SMIT SADHU VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	JEYPORE MAHILA /76 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000620/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/21601/2024 BLAPL/7368/2024	UMESH CHANDRA KHATUA @ NIDHIA VS STATE OF ODISHA	ASHOK JENA VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/0000032/2021
47	D-BLAPL/21768/2024 BLAPL/7369/2024	RATAN KUMAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /211 /2024 J.M.F.C.,RANPUR(Nayagarh ) GR/0000302/2024
48	D-BLAPL/19791/2024 BLAPL/7370/2024	JUGAL NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ITAMATI /129 /2023 A.D.J.,NAYAGARH(Nayagarh ) TR/0000169/2023
49	D-BLAPL/19964/2024 BLAPL/7371/2024	SUBRAT BISWAS VS STATE OF ODISHA	AMIT BISWAL VS	ORKEL /201 /2024 J.M.F.C., KUDUMULUGUMMA(Malkangir) GR/0000245/2024
50	D-BLAPL/20754/2024 BLAPL/7372/2024	PINAKI JENA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NABARANGAPUR TOWN /223 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANGAPUR GR/0000869/2024
51	D-BLAPL/22039/2024 BLAPL/7373/2024	RAZAN @ MIR TASAWAR ALI VS STATE OF ODISHA	BISWABHUSAN DAS VS	KRUSHANANDAPUR /40 /2024 JMFC TIRTOL(Jagatsinghapur ) GR/0000160/2024
52	D-BLAPL/21176/2024 BLAPL/7374/2024	SOFIKUL SK. VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000081/2024
53	D-BLAPL/21147/2024 BLAPL/7375/2024	HASIBUL SEKH VS STATE OF ORISSA	MANORANJAN PADHI VS	// DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000082/2024
54	D-BLAPL/21705/2024 BLAPL/7376/2024	BIJAY KUMAR SETHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000017/2024
55	D-BLAPL/21757/2024 BLAPL/7377/2024	GOVINDA YADAV VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000104/2023
56	D-BLAPL/21802/2024 BLAPL/7378/2024	AULA SEKHAR VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CHAMPUA /85 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kandhamal) GR/0000207/2023
57	D-BLAPL/21773/2024	RAMA SOREN	SURYAKANTA DWIBEDI	BETNOTI /36 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7379/2024	VS STATE OF ODISHA	VS	2ND ADDL.DIST.JUDGE,BARIPADA(Ma ST/0000164/2024
58	D-BLAPL/21774/2024 BLAPL/7380/2024	SUMIT KUMAR NAYAK @ KUNU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /275 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000379/2024
59	D-BLAPL/21812/2024 BLAPL/7381/2024	AULA SEKHAR VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CHAMPUA /64 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000172/2024
60	D-BLAPL/21811/2024 BLAPL/7382/2024	TUSHA @ THUSA HEMBRAM VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /9 /2024 ASSISTANT SESSION JUDGE,UDALA(M ST/0000029/2024
61	D-BLAPL/21814/2024 BLAPL/7383/2024	GUPTESWAR NAIK VS STATE OF ODISHA	BIKASH KUMAR DASH VS	SONEPUR /186 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000163/2024
62	D-BLAPL/21808/2024 BLAPL/7384/2024	SAGAR HEMBRAM VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /9 /2024 ASSISTANT SESSION JUDGE,UDALA(M ST/0000029/2024
63	D-BLAPL/21900/2024 BLAPL/7385/2024	SOMANATHA BHOI @ GOURA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	PAHALA /216 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000297/2024
64	D-BLAPL/21843/2024 BLAPL/7386/2024	RUTAN SAHU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000019/2024
65	D-BLAPL/21912/2024 BLAPL/7387/2024	SIBA BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /3 /2024 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000006/2024
66	D-BLAPL/21881/2024 BLAPL/7388/2024	MUNA @ DEBASIS KHUNTIA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	NIALI /162 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000148/2024
67	D-BLAPL/21910/2024 BLAPL/7389/2024	JITU RANJAN DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PAHALA /276 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001229/2024
68	D-BLAPL/21711/2024 BLAPL/7390/2024	TRIPATI JENA @ BABU VS	BISWA KUMAR MISHRA VS	BADAGADA /535 /2023 A.D.J.,BHANJANAGAR(Ganjam)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/21745/2024 BLAPL/7391/2024	STATE OF ODISHA SADHU @ SAHADEV KHILLA VS	DEEPAK KU SAHOO VS	ST/0000096/2024 MATHILI /100 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
70	D-CMAPL/28689/2024 CMAPL/206/2024	STATE OF ODISHA SUBHADRA ROUT VS	ADV VS	Spl/0000076/2022 // (
71	D-CMAPL/25830/2024 CMAPL/207/2024	D.M, NEW INDIA ASSURANCE CO. L.T.D KAILASH CHANDRA SAHOO @ KAILASH SAHOO VS	ASHOK KUMAR ROUT VS	// (
72	D-CMP/29532/2024 CMP/789/2024	BALARAM DAS JAYANTA KUMAR BARIK VS	KSHIROD KUMAR ROUT VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr
73	D-CMP/29527/2024 CMP/790/2024	MAHESH CHANDRA MOHANTY KALU CHARAN SWAIN VS	PRONOY MOHANTY VS	IA/0000145/2024 // CIVIL JUDGE (SD),BHUBANESWAR(Kho
74	D-CMP/29235/2024 CMP/791/2024	URMILA NAYAK RUPABATI BARIK VS	BHARAT BHUSAN ROURTRAY VS	CS/0000414/2020 // ADJ, CIVIL JUDGE (JR.DIVN.), BARAMB
75	D-CMP/29561/2024 CMP/792/2024	BENUDHAR JENA OOPALEE OPERAJITA VS	TUSAR KUMAR MISHRA VS	CS/0000002/2023 // CIVIL JUDGE (SD),BHUBANESWAR(Kho
76	D-CMP/29306/2024 CMP/793/2024	PRAJNA PARAMITA TAPASWINI PADHI VS	DEBENDRA KUMAR SAHOO (1) VS	CS/0001419/2022 // CIVIL JUDGE (SD),BOUDH(Baudh )
77	D-CMP/30598/2024 CMP/794/2024	CHAMPAMANI PADHI JITENDRA KUMAR PATRA VS	SAILAZA NANDAN DAS VS	CS/0000135/2015 // CIVIL JUDGE (SD),BHUBANESWAR(Kho
78	D-CMP/30894/2024 CMP/795/2024	UMA SHANKAR PATRA CHANDRAMANI SAHOO VS	AMITAV DAS VS	CS/0001587/2020 // ADDL SESSIONS JUDGE, KUJANG(Jagat
79	D-CONTC/30759/2024 CONTC/5531/2024	STATE OF ODISHA CHOUBAN MEHER VS	ADV. VS	Fao/0000020/2023 // (
		ALOK KAR, ADDL. SECY. W.R DEPT.		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/30765/2024 CONTC/5532/2024	LABA BEMAL @ LABAGHANA BEMAL VS ALOK KAR,ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
81	D-CONTC/30768/2024 CONTC/5533/2024	SADHINI KHARSEL VS ALOK KAR, ADDL. SECY.,W.R DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
82	D-CONTC/30797/2024 CONTC/5534/2024	KAMARATHI PAHARIA VS ALOK KAR, ADDL. SECY. W.R DEPT	ADV. VS	// 0 //
83	D-CONTC/30799/2024 CONTC/5535/2024	PUTU NAG VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
84	D-CONTC/30802/2024 CONTC/5536/2024	PURUSOTTAM HANS VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
85	D-CONTC/30805/2024 CONTC/5537/2024	KSHETRA MOHAN NIAL VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
86	D-CONTC/30808/2024 CONTC/5538/2024	UDHABA TAMBA VS ALOK KAR, ADDL SECY. W.R DEPT.	ADV. VS	// 0 //
87	D-CONTC/30814/2024 CONTC/5539/2024	BASI @ BASANTI BHUE VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
88	D-CONTC/30815/2024 CONTC/5540/2024	KHIRADHAR CHINDA VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
89	D-CONTC/30818/2024 CONTC/5541/2024	NITYA CHINDA @ NITYANANDA CHINDA VS ALOK KAR,ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
90	D-CONTC/30778/2024 CONTC/5542/2024	PADU KATA VS ALOK KAR, ADDL SECY. W.R DEPT.	ADV VS	// 0 //
91	D-CONTC/30812/2024	JAMUNA BHOI	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5543/2024	VS ALOK KAR, ADDL. SECY. W.R DEPT.	VS	0 //
92	D-CONTC/27625/2024 CONTC/5544/2024	BISWAJIT JENA VS ARUN KUMAR SARANGI ,I.P.S.	ADV VS	// 0 //
93	D-CONTC/31539/2024 CONTC/5545/2024	AYUSHMAN SEKHAR PANIGRAHI VS PRABHU KALYAN PATTANAIAK, CHAIRMAN CUM M.D, ODISHA STATE COOPERATIVE BANK LTD.	ADV. VS	// 0 //
94	D-CONTC/29844/2024 CONTC/5546/2024	MAMATA MANJARI MISHRA VS BHABANI SHANKAR CHAYANI, DIRECTOR, H.E, DEPT	ADV VS	// 0 //
95	D-CONTC/30123/2024 CONTC/5547/2024	SUDARSAN BARIK VS DR. SUMAN DAS, DIRECTOR, H.E. DEPT	ADV VS	// 0 //
96	D-CONTC/30307/2024 CONTC/5548/2024	GURU CHARAN BEHERA VS ARUNA SARANGI,D.G AND I.G OF POLICE,ODISHA	ADV VS	// 0 //
97	D-CONTC/30345/2024 CONTC/5549/2024	MANOJ KUMAR PARIDA VS SUSANTA KUMAR DASH, IAS	ADV VS	// 0 //
98	D-CONTC/30379/2024 CONTC/5550/2024	DURGAPRASAD SANGRAMJIT MALLICK VS SHAJI K.V,CHAIRMAN,NABARD	IN PERSON VS	// 0 //
99	D-CONTC/30401/2024 CONTC/5551/2024	BUDHESWAR MOHAPATRA VS BIR BIKRAM SINGH YADAV,IAS	ADV VS	// 0 //
100	D-CONTC/30469/2024 CONTC/5552/2024	SURENDRANATH ACHARYA VS PRAVU KALYANA PATTNAYAK, IOFS ,AUDITOR GENERAL, COOPERATIVE SOCIETIES	ADV. VS	// 0 //
101	D-CONTC/30486/2024 CONTC/5553/2024	SARAT KUMAR MOHANTY VS ANU GARG, IAS	ADV. VS	// 0 //
102	D-CONTC/30539/2024 CONTC/5554/2024	BRAJENDRA KUMAR BEHERA VS	ADV. VS	// 0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :24/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/30573/2024 CONTC/5555/2024	DEBADUTTA SURANJIT JENA, OAS (SAG) TRILOCHAN BEHERA VS BISHNU PRASAD MISHRA, IAS	ADV. VS	// // ()
104	D-CONTC/30164/2024 CONTC/5556/2024	GOLEKHA BIHARI SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// () //
105	D-CONTC/30166/2024 CONTC/5557/2024	SAKUNTALA NAYAK VS ASWATHI S,IAS	ADV VS	// () //
106	D-CONTC/30168/2024 CONTC/5558/2024	ANANTA CHARAN SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// () //
107	D-CONTC/30173/2024 CONTC/5559/2024	CHANDRABATI SWAIN VS BOLIRAM BOGANDER, COLLECTOR CUM CHIEF EXECUTIVE ZILLA PARISAD, BHADRAK	ADV VS	// () //
108	D-CONTC/30174/2024 CONTC/5560/2024	BINAY KUMAR SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// () //
109	D-CONTC/30181/2024 CONTC/5561/2024	BIRENDRA SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// () //
110	D-CONTC/30380/2024 CONTC/5562/2024	SUHASINI PATRA VS USHA PADHEE, IAS	ADV VS	// () //
111	D-CONTC/30568/2024 CONTC/5563/2024	DURGA MADHAB DASH VS T.AO, I.A.S	ADV. VS	// () //
112	D-CONTC/30735/2024 CONTC/5564/2024	GAJENDRA PRASAD PALAI VS SHALINI PANDIT, IAS	KRISHNA CHANDRA SAHU VS	// () //
113	D-CONTC/30736/2024 CONTC/5565/2024	ANANDA CHANDRA DAS VS SHALINI PANDIT, IAS	ADV. VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/30739/2024 CONTC/5566/2024	DASI PARAJA VS ANU GARG, IAS	ADV. VS	// () //
115	D-CONTC/30758/2024 CONTC/5567/2024	DURBAL DAL VS ALOK KAR,ADDL. SECY. W.R DEPT.	ADV. VS	// () //
116	D-CRLA/20766/2024 CRLA/705/2024	JOSHEF RAITA VS STATE OF ODISHA	SUJATA JENA VS	PATTAPUR (ASKA) /34 /2021 3RD ADDL.SESSIOIN JUDGE CUM SPL.JU Spl/0000004/2021
117	D-CRLA/20796/2024 CRLA/706/2024	KALIA@RAJA@JUGAL KISHORE BHOI VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /172 /2020 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000059/2020
118	D-CRLA/20871/2024 CRLA/707/2024	PRABIR SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /20 /2020 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000242/2020
119	D-CRLA/21221/2024 CRLA/708/2024	DEBRAJ KHUNTIA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /348 /2019 A.D.J.,CHATRAPUR(Ganjam) ST/0000033/2020
120	D-CRLA/21323/2024 CRLA/709/2024	MOHIT BIR@BIRA VS STATE OF ODISHA	S.S.RAY (2) VS	//0 3RD ADDL.SESSIOIN JUDGE CUM SPL.JU 2(A)CC/0000079/2022
121	D-CRLA/21437/2024 CRLA/710/2024	DEEPAK BANCHOR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /152 /2015 A.D.J.,SAMBALPUR(Sambalpur) ST/0000112/2015
122	D-CRLA/21314/2024 CRLA/711/2024	NARENDRA KUMAR DALAI VS STATE OF ODISHA(VIG.)	PRABHAS CHANDRA PANDA VS	VIGILANCE PS (BERHAMPUR) /23 /2004 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000004/2013
123	D-CRLA/21249/2024 CRLA/712/2024	SASMITA BAG VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	SAMBALPUR SADAR /129 /2021 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000106/2021
124	D-CRLLP/18975/2024 CRLLP/26/2024	DILLIP KUMAR DASH VS STATE OF ODISHA	MANABHANJAN TRIPATHY VS	// S.D.J.M.,BARGARH(Bargarh ) ICC/0000076/2018
125	D-CRLMA/18473/2024	PATHANI PRADHAN	ANIRUDHA DAS	TALCHER TOWN /252 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/130/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000040/2022
126	D-CRLMA/16597/2024 CRLMA/131/2024	BINODINI DAS VS STATE OF ODISHA	ADV. VS	/ /0 A.D.J. SALIPUR(Cuttack) CRREV/0000017/2022
127	D-CRLMA/19808/2024 CRLMA/132/2024	SUDARSAN @ TUNA BODRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /307 /2022 ( ) //
128	D-CRLMC/19132/2024 CRLMC/2710/2024	SAMBIT MISHRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHILA P.S.(BBSR) /167 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CRMC/0000038/2024
129	D-CRLMC/18427/2024 CRLMC/2711/2024	BHASKAR BEHERA @ BHASKAR CHANDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JATNI P.S. /124 /2023 JMFC, JATNI(Khordha ) GR/0000241/2023
130	D-CRLMC/21658/2024 CRLMC/2712/2024	RAMESH CHANDRA KACHHARIA VS JAGADISH KUMAR NAIK	SARADA PRASAD DASH VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS ICC/0000015/2021
131	D-CRLMC/21036/2024 CRLMC/2713/2024	K. RABINDRA PATRO VS STATE OF ODISHA	P.ANUP DASH VS	GANGAPUR (ASKA) /34 /2009 A.D.J.,ASKA(Ganjam) ST/0000110/2014
132	D-CRLMC/21163/2024 CRLMC/2714/2024	PREETAM NAIK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /145 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000521/2023
133	D-CRLMC/18849/2024 CRLMC/2715/2024	KALUA @ NARENDRA DAS VS STATE OF ODISHA	BIDYADHAR MANSING VS	ERASAMA /162 /2023 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000261/2023
134	D-CRLMC/20767/2024 CRLMC/2716/2024	DIPU NAIK VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	NARASINGHPUR /12 /2015 ASST. SESSIONS JUDGE, NARASINGHP ST/0000129/2017
135	D-CRLMC/20849/2024 CRLMC/2717/2024	BADRINATH SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 J.M.F.C.,SALIPUR(Cuttack) CRMC/0000090/2024
136	D-CRLMC/20866/2024 CRLMC/2718/2024	SANGRAM KUMAR BISWAL VS	ADITI HOTA VS	SAHID NAGAR P.S. /85 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/20783/2024 CRLREV/354/2024	STATE OF ODISHA SUNIL KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000189/2023 NAYAPALLI P.S. /585 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CRMC/0000002/2024
138	D-CRLREV/20005/2024 CRLREV/355/2024	RANJIT SAHA @ RAJA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	//0 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000144/2021
139	D-CRLREV/17640/2024 CRLREV/356/2024	MUNU ROHIDAS VS STATE OF ODISHA	SANJEEV UDGATA VS	BANHARPALI /154 /2019 ASST SESSIONS JUDGE, JHARSGUDA(JHARSGUDA) CT/0000010/2020
140	D-CRLREV/19699/2024 CRLREV/357/2024	NAMISH KUMAR YADAV VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	ORIENT /39 /2019 DISTRICT AND SESSIONS JUDGE,JHARSGUDA CRMC/0000008/2022
141	D-CRLREV/20867/2024 CRLREV/358/2024	BHABANI SHANKAR PATI@NATA VS STATE OF ODISHA	BINI MISHRA VS	REMUNA /26 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000046/2024
142	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS VS TANKADHAR TRIPATHY	BIDYADHAR MISHRA, SR.ADV. VS	// ( //
143	D-MACA/30327/2024 MACA/686/2024	KARDULA KERKETTA VS M/S.ORIENT PVT. LTD.	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000058/2022
144	D-MACA/30977/2024 MACA/687/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS ASHOK PATEL	PRASANTA KUMAR MAHALI VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000033/2021
145	D-MACA/25523/2024 MACA/688/2024	ORIENTAL INSURANCE CO. L.T.D. VS ASHOK SAMANTARAY	SANTANOO KUMAR SWAIN VS	// III MACT,PURI(Puri) MACT/0000383/2001
146	D-MACA/28915/2024 MACA/689/2024	SHIVA LAKRA VS PRIYA RANJAN PARIDA	PRADEEP KUMAR MOHAPATRA VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000242/2022
147	D-MACA/27544/2024 MACA/690/2024	ORIENTAL INSURANCE CO. L.T.D. VS BANITA PAHANDA	SMARAJIT PRADHAN VS	// 1ST MACT, PURI(Puri) Mac/0000220/2017

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/26770/2024 MACA/691/2024	THE ORIENTAL INSURANCE CO. LTD. VS MAMATA BEHERA	AMIT KUMAR NATH VS	// III MACT,PURI(Puri) MACT/0000341/2014
149	D-MACA/28027/2024 MACA/692/2024	THE REGIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED VS JASAMATI PINGUA	ADAM ALI KHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000196/2019
150	D-MACA/25817/2024 MACA/693/2024	D.M, NEW ASSURANCE,BBSR VS ADYASHA PRIYADARSINI	G.P.DUTTA VS	// 3RD MACT,NAYAGARH(Nayagarh ) Mac/0000019/2020
151	D-MACA/29326/2024 MACA/694/2024	B.M NATIONAL INSURANCE CO. LTD. VS BABITA NAIK	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T.,ANGUL(Anugul ) Mac/0000033/2019
152	D-MACA/25784/2024 MACA/695/2024	B.M.,NEW INDIA ASSURANCE CO. LTD. VS SUMITRA PAIK	SOMNATH ROY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000017/2023
153	D-MSA/30161/2024 MSA/26/2024	CENTRAL GOVERMENT EMPLOYEES WELFARE HOUING ORGANISATION,BBSR VS KENDRIYA VIHAR RESIDENTS WELFARE ASSOCATION,BBSR	SARADA PRASANNA SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000137/2023
154	D-RSA/28847/2024 RSA/244/2024	SAKA SUJIT KUMAR VS ALAMSETY HEMALATA	SUJATA JENA VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J RFA/0000019/2021
155	D-RSA/25721/2024 RSA/245/2024	SARAT MISHRA @SARAT CHANDRA MISHRA VS DINABANDHU MISHRA	SAROJANANDA MISHRA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000050/2023
156	D-RVWPET/31367/2024 RVWPET/158/2024	SANATANA SAHOO VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// ( //
157	D-TRP(C)/27799/2024 TRP(C)/191/2024	DR.PRITAM KUMAR PANDA VS RAJESWARI DASH	SATYANARAYAN BHRAMARAY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000102/2024
158	D-WA/30698/2024 WA/1993/2024	STATE OF ODISHA VS ARJUN KUMAR SAHU	BIBHU PRASAD TRIPATHY(AGA) VS	// ( //
159	D-WA/31014/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT(AGA)	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1994/2024	VS HEMA SAGAR NAG	VS	0 //
160	D-WA/31494/2024 WA/1995/2024	PRAVATI SAHOO VS UNION OF INDIA, NEW DELHI	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
161	D-WA/30299/2024 WA/1996/2024	STATE OF ODISHA VS MADAN MOHAN BARAL	PAFEEP KUMAR ROUT(AGA) VS	// 0 //
162	D-WA/30303/2024 WA/1997/2024	STATE OF ODISHA VS GOUTAM NAYAK	TARUN PATNAIK, A.S.C. VS	// 0 //
163	D-WA/30360/2024 WA/1998/2024	STATE OF ODISHA VS RAJIB LOCHAN PARIDA	MALAYA KETAN BALABANTARAY VS	// 0 //
164	D-WA/30639/2024 WA/1999/2024	STATE OF ODISHA VS RAMAKANTA BEHERA	BIBHU PRASAD TRIPATHY(A.G.A) VS	// 0 //
165	D-WA/30381/2024 WA/2000/2024	STATE OF ORISSA VS JYOSTNARANI JAYASINGH	SANGRAM JENA VS	// 0 //
166	D-WA/30382/2024 WA/2001/2024	STATE OF ODISHA VS BIPIN CHANDRA PATEL	BIPLAB MOHANTY VS	// 0 //
167	D-WA/30601/2024 WA/2002/2024	STATE OF ODISHA VS RAMA CHANDRA KISHAN	SANGRAM JENA(AGA) VS	// 0 //
168	D-WP(C)/28293/2024 WP(C)/17607/2024	JUBARAJ MOHANTY VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
169	D-WP(C)/26223/2024 WP(C)/17608/2024	PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	SANTOSH KUMAR MAHANTY VS	// 0 //
170	D-WP(C)/25420/2024 WP(C)/17609/2024	ARUN KUMARE PANDA VS	DAYANANDA MOHAPATRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/26057/2024 WP(C)/17610/2024	STATE OF ODISHA PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	SANTOSH KUMAR MOHANTY VS	// // 0 //
172	D-WP(C)/26059/2024 WP(C)/17611/2024	PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	SANTOSH KUMAR MAHANTY VS	// 0 //
173	D-WP(C)/26211/2024 WP(C)/17612/2024	PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	SANTOSH KUMAR MAHANTY VS	// 0 //
174	D-WP(C)/29536/2024 WP(C)/17613/2024	GEETA SAHOO VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	// 0 //
175	D-WP(C)/25773/2024 WP(C)/17614/2024	PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION, BBSR	SANTOSH KUMAR MAHANTY VS	// 0 //
176	D-WP(C)/26266/2024 WP(C)/17615/2024	PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SANTOSH KUMAR MAHANTY VS	// 0 //
177	D-WP(C)/25502/2024 WP(C)/17616/2024	BHINGARAJ MAJHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
178	D-WP(C)/27309/2024 WP(C)/17617/2024	UNION OF INDIA VS DEBASHIS GHOSH	SANJIB SWAIN,SR. PANEL COUNSEL VS	// 0 //
179	D-WP(C)/26813/2024 WP(C)/17618/2024	RADHA KRUSHNA SAHOO VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
180	D-WP(C)/29407/2024 WP(C)/17619/2024	DEEPIKA RAUTO VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
181	D-WP(C)/26458/2024 WP(C)/17620/2024	MAMTA GUPTA VS THE BRANCH MANAGER, SBI, KEVDA BADI BUS STAND BRANCH	JANAKI KANTA MAHAPATRA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/27543/2024 WP(C)/17621/2024	NARAYAN SAMAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
183	D-WP(C)/29121/2024 WP(C)/17622/2024	NARENDRA PANDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
184	D-WP(C)/28343/2024 WP(C)/17623/2024	AMULYA KUMAR SAHOO VS THE COMMISSIONER, LAND RECORDS AND SETTLEMENT ORISSA, CUTTACK	BHASKAR CHANDRA PANDA VS	// 0 //
185	D-WP(C)/26256/2024 WP(C)/17624/2024	PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SANTOSH KUMAR MAHANTY VS	// 0 //
186	D-WP(C)/30986/2024 WP(C)/17625/2024	BAIDEHI BESHRA VS COLLECTOR, KALAHANDI	JIBAN RANJAN DASH VS	// 0 //
187	D-WP(C)/26400/2024 WP(C)/17626/2024	SUSANTA KUMAR DASH VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// 0 //
188	D-WP(C)/31232/2024 WP(C)/17627/2024	DISHA INSTITUTE OF NURSING VS THE PRINCIPAL SECRETARY TO GOVT.	GOPAL PRASAD JENA VS	// 0 //
189	D-WP(C)/29991/2024 WP(C)/17628/2024	SAILABALA JENA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
190	D-WP(C)/31233/2024 WP(C)/17629/2024	BIDYUTPRAVA DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
191	D-WP(C)/30000/2024 WP(C)/17630/2024	MINAKHI JENA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
192	D-WP(C)/31241/2024 WP(C)/17631/2024	TAPAN KUMAR SAMANTARA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
193	D-WP(C)/31251/2024	PANCHANAN SAHOO	BIRAJA PRASANNA DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17632/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/30947/2024 WP(C)/17633/2024	PREMANATH SETHY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
195	D-WP(C)/31253/2024 WP(C)/17634/2024	RAJAT SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
196	D-WP(C)/31254/2024 WP(C)/17635/2024	M/S.INDIAN FARMERS FERTILIZER CO.OP. LTD, JAGATSINGHPUR VS UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //
197	D-WP(C)/30948/2024 WP(C)/17636/2024	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
198	D-WP(C)/31262/2024 WP(C)/17637/2024	CHANDRAKANTA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
199	D-WP(C)/30621/2024 WP(C)/17638/2024	SANGRAM GARABADU VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
200	D-WP(C)/30951/2024 WP(C)/17639/2024	SISIR KUMAR CHHATOI VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
201	D-WP(C)/30666/2024 WP(C)/17640/2024	PADMABATI KUMBHAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
202	D-WP(C)/30952/2024 WP(C)/17641/2024	GOBARDHAN BARADA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
203	D-WP(C)/31272/2024 WP(C)/17642/2024	KISHORE CHANDRA MOHARANA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
204	D-WP(C)/30932/2024 WP(C)/17643/2024	SWETA SAHU VS	PITAMBAR ACHARYA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/30987/2024 WP(C)/17644/2024	STATE OF ODISHA SUDHANSU SEKHER APAT VS STATE TRANSPORT AUTHORITY ODISHA	RAJIV KUMAR MAHANTA VS	// // 0 //
206	D-WP(C)/31326/2024 WP(C)/17645/2024	SUKUMAR ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
207	D-WP(C)/30934/2024 WP(C)/17646/2024	DUKHABANDHU PRADHAN VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
208	D-WP(C)/31487/2024 WP(C)/17647/2024	LALIT KUMAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
209	D-WP(C)/26167/2024 WP(C)/17648/2024	KAMALJEET SINGH VS CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	BIKRAM KESHARI SAHU VS	// 0 //
210	D-WP(C)/30667/2024 WP(C)/17649/2024	MAHADEB BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
211	D-WP(C)/30935/2024 WP(C)/17650/2024	PINKY MODI VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
212	D-WP(C)/27613/2024 WP(C)/17651/2024	ANU CHARAN PATRA VS ORISSA STATE AGRICULTURAL AND MARKETING BOARD, BBSR	PAMI RATH VS	// 0 //
213	D-WP(C)/30672/2024 WP(C)/17652/2024	PRAMODINI KUJUR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
214	D-WP(C)/30743/2024 WP(C)/17653/2024	BABAJI CHARAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
215	D-WP(C)/27757/2024 WP(C)/17654/2024	PRATIMA MAHAPATRA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/29502/2024 WP(C)/17655/2024	SUDHAKAR DEHURI VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
217	D-WP(C)/30863/2024 WP(C)/17656/2024	KANAK DEVI INSTITUTE OF MEDICAL SCIENCE, BBSR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
218	D-WP(C)/30745/2024 WP(C)/17657/2024	SUKANYA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	D-WP(C)/27044/2024 WP(C)/17658/2024	PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
220	D-WP(C)/30864/2024 WP(C)/17659/2024	ROSALIA NURSING ACADEMY, SUDAPADA, BOLANGIR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
221	D-WP(C)/30946/2024 WP(C)/17660/2024	AKSHAYA KUMAR BISWAL VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
222	D-WP(C)/8022/2024 WP(C)/17661/2024	JAGABANDHU GHASI @ NAG VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
223	D-WP(C)/31031/2024 WP(C)/17662/2024	JAYANTA KUMAR MAJHI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
224	D-WP(C)/30942/2024 WP(C)/17663/2024	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
225	D-WP(C)/8021/2024 WP(C)/17664/2024	JAGABANDHU GHASI @ NAG VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
226	D-WP(C)/30943/2024 WP(C)/17665/2024	BISHNU CHARAN SWAIN VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
227	D-WP(C)/8027/2024	JAGABANDHU GHASI @ NAG	JIBARDHAN MENDALI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17666/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/8025/2024 WP(C)/17667/2024	JAGABANDHU GHASI @ NAG VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
229	D-WP(C)/29619/2024 WP(C)/17668/2024	BANK OF BARODA, SAMBALPUR VS COLLECTOR AND THE D.M. ANGUL	GURUDUTTA KAR VS	// 0 //
230	D-WP(C)/31721/2024 WP(C)/17669/2024	SHANKUNTALA ALIAS SHAKUNTALA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
231	D-WP(C)/27970/2024 WP(C)/17670/2024	REENA DAS VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //
232	D-WP(C)/28240/2024 WP(C)/17671/2024	M/S. R.R. ENTERPRISES VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
233	D-WP(C)/29425/2024 WP(C)/17672/2024	MR. DINESH KHIMJI (CHAIRMAN), KHIMJI K.D. AND SONS PVT. LTD., BBSR VS PRESIDENT OF LABOUR COURT, BBSR	BISWAJIT PASAYAT VS	// 0 //
234	D-WP(C)/31033/2024 WP(C)/17673/2024	RAMESH KUMAR MOHARANA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
235	D-WP(C)/30363/2024 WP(C)/17674/2024	CHHEDAE MAHANAND VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
236	D-WP(C)/31433/2024 WP(C)/17675/2024	RANJIT ORAM VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
237	D-WP(C)/31708/2024 WP(C)/17676/2024	SARDA MINES PVT. LTD., KOLKATA VS STATE OF ODISHA	SUDARSHAN NANDA VS	// 0 //
238	D-WP(C)/31746/2024 WP(C)/17677/2024	AKSHYA KUMAR DAS VS	ASHWINI KUMAR DAS VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/31234/2024 WP(C)/17678/2024	STATE OF ODISHA SANTOSH KUMAR AGARWAL VS ORISSA HIGH COURT, CUTTACK	SAMIR KUMAR MISHRA VS	// // 0 //
240	D-WP(C)/31432/2024 WP(C)/17679/2024	M/S. AUM ASSOCIATES, SUNDARGARH VS REGIONAL PROVIDENT FUND COMMISIONER I, EPF ORGANIZATION, ROURKELA	PRAVAT KUMAR NAYAK VS	// 0 //
241	D-WP(C)/31429/2024 WP(C)/17680/2024	M/S. KAMESWARI ENTERPRISES, SUNDARGARH VS REGIONAL PROVIDENT FUND COMMISSIONER- I, EPF ORGANIZATION, ROURKELA	PRAVAT KUMAR NAYAK VS	// 0 //
242	D-WP(C)/30267/2024 WP(C)/17681/2024	BIJAY KUMAR SATAPATHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
243	D-WP(C)/30448/2024 WP(C)/17682/2024	M/S SREE METALIKS LTD., KEONJHAR VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
244	D-WP(C)/29976/2024 WP(C)/17683/2024	RATHIA MUNDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
245	D-WP(C)/23614/2024 WP(C)/17684/2024	BINODINI PROJECTS LTD, GANJAM VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
246	D-WP(C)/30364/2024 WP(C)/17685/2024	SARASWATI SUNA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
247	D-WP(C)/30365/2024 WP(C)/17686/2024	GHASIRAM HARPAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
248	D-WP(C)/30879/2024 WP(C)/17687/2024	SUMITRA PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
249	D-WP(C)/30905/2024 WP(C)/17688/2024	SAMATA SAMANTARAY VS STATE OF ODISHA	ABHIJIT DAS VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/30940/2024 WP(C)/17689/2024	HIMANSHU SEKHAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
251	D-WP(C)/30477/2024 WP(C)/17690/2024	SAMRENDRA ACHARYA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
252	D-WP(C)/29853/2024 WP(C)/17691/2024	RANJAN BALA BILAKHIA VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
253	D-WP(C)/31042/2024 WP(C)/17692/2024	M/S.HI-TECH MULTIPLEX PVT.LTD, BBSR VS THE SECY STATE CONSUMER DISPUTE REDRESSAL COMMNR, CUTTACK	DEBASHIS NANDA VS	// 0 //
254	D-WP(C)/31032/2024 WP(C)/17693/2024	KHIROD CHANDRA JENA VS MINATI JENA	RAKESH KUMAR SARANGI VS	// 0 //
255	D-WP(C)/31358/2024 WP(C)/17694/2024	PRAMATH CHAND VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
256	D-WP(C)/31037/2024 WP(C)/17695/2024	HIMADRI KESHARI PATTNAIK VS STATE OF ODISHA	SATYANARAYAN PATTNAIK VS	// 0 //
257	D-WP(C)/29825/2024 WP(C)/17696/2024	SUSANT PARIDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
258	D-WP(C)/31225/2024 WP(C)/17697/2024	INDIRA KUMARI BHUKTA VS COMMNR. CUM SECY., S AND ME DEPT., BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
259	D-WP(C)/31425/2024 WP(C)/17698/2024	CHIDANANDA INSTITUTE OF MEDICAL SCIENCE ,SALUNKI,KANDHAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/30968/2024 WP(C)/17699/2024	BISHNU CHARAN JENA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
261	D-WP(C)/31460/2024	JITENDRA KUMAR DUTTA	PRATIK NAYAK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17700/2024	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/31409/2024 WP(C)/17701/2024	TARINI SCHOOL OF NURSING, MAYURBHANJ VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
263	D-WP(C)/31226/2024 WP(C)/17702/2024	PRATAP CHANDRA MALLICK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
264	D-WP(C)/29887/2024 WP(C)/17703/2024	M/S UPENDRANATH SARADA MOHAVIDYALAYA, JAJPUR VS THE SECY, MINISTRY OF LABOUR AND EMPLOYMENT, GOVT. OF INDIA, NEW DELHI	BIJAYA KUMAR ROUTRAY VS	// 0 //
265	D-WP(C)/30663/2024 WP(C)/17704/2024	SAMARA MURMU VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
266	D-WP(C)/31231/2024 WP(C)/17705/2024	MUKUNDA CHANDRA BISWAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
267	D-WP(C)/31558/2024 WP(C)/17706/2024	DR.DIVYA M PRADEEP VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
268	D-WP(C)/31271/2024 WP(C)/17707/2024	DOLAGOBINDA SAHU VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
269	D-WP(C)/30794/2024 WP(C)/17708/2024	DEBASIS MISHRA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
270	D-WP(C)/31441/2024 WP(C)/17709/2024	PURNA CHANDRA BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
271	D-WP(C)/31274/2024 WP(C)/17710/2024	DOLAGOBINDA SAHU VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
272	D-WP(C)/30562/2024 WP(C)/17711/2024	MINAKSHI MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// 0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :24/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/31469/2024 WP(C)/17712/2024	STATE OF ODISHA SMRUTIPRIYA SAHOO VS	KABIRAJ PRADHAN VS	// // ()
274	D-WP(C)/31314/2024 WP(C)/17713/2024	STATE OF ODISHA CHAKANANDA KAMPA VS	PRASANTA KUMAR JOSHI VS	// // ()
275	D-WP(C)/31347/2024 WP(C)/17714/2024	STATE GOVT. CHHABILAL HANS @ GOUDA VS	KRUSHNA CHANDRA DASH VS	// // ()
276	D-WP(C)/31620/2024 WP(C)/17715/2024	SPL. LAO, LOWER INDRA IRRIGATION PROJECT, NUAPADA M/S DALMIA BHARAT LTD, TIRUCHIRAPALLI VS	SARADA PRASANNA SARANGI VS	// // ()
277	D-WP(C)/30878/2024 WP(C)/17716/2024	THE ASSISTANT COMMNR. OF INCOME TAX, ROURKELA RANJAN KUMAR BARIK VS	SOUGAT DASH VS	// // ()
278	D-WP(C)/30648/2024 WP(C)/17717/2024	STATE OF ODISHA SYED KALIMUDDIN VS	NIRANJAN LENKA VS	// // ()
279	D-ABLAPL/19490/2024 ABLAPL/7679/2024	COLLECTOR, MAYURBHANJ SISIR SENAPATI VS	AMLAN SHAKTI PAUL VS	// // BAGHAMARI /116 /2024 ()
280	D-ABLAPL/21609/2024 ABLAPL/7680/2024	STATE OF ODISHA BIJAY KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// // MAHILA P.S. BUXIBAZAR /63 /2024 ()
281	D-ABLAPL/19587/2024 ABLAPL/7681/2024	STATE OF ODISHA ANSHUMAN BEHURA @ PINTU BEHERA VS	GYANENDRA KUMAR PARIDA VS	// // KOREI /278 /2024 ()
282	D-ABLAPL/19788/2024 ABLAPL/7682/2024	STATE OF ODISHA BHISMA NAIK VS	DEBABRATA DASH VS	// // DHARAMGARH /103 /2024 ()
283	D-ABLAPL/17617/2024 ABLAPL/7683/2024	STATE OF ODISHA BIRABAR ROUT VS	SURESH KUMAR PANDA VS	// // BADACHANA /229 /2024 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/19811/2024 ABLAPL/7684/2024	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CHANDAKA P.S. /264 /2023 () //
285	D-ABLAPL/19657/2024 ABLAPL/7685/2024	RAGHUBIR SINGH VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /142 /2024 () //
286	D-ABLAPL/19691/2024 ABLAPL/7686/2024	PRASHANT KUMAR BEHERA @ TUNA BEHERA VS STATE OF ODISHA	MITHUN DAS VS	BRAJARAJNAGAR /287 /2023 () //
287	D-ABLAPL/21345/2024 ABLAPL/7687/2024	BISHNU DEHURY VS STATE OF ODISHA	LIPAN KUMAR PRADHAN VS	KISHORENAGAR (ANUGUL) /125 /2024 () //
288	D-ABLAPL/19781/2024 ABLAPL/7688/2024	PREMANANDA JENA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	Maitri Vihar PS /93 /2023 () //
289	D-ABLAPL/18471/2024 ABLAPL/7689/2024	KISHORE KUMAR VS CBI, NEW DELHI	PRASANNA KUMAR NAYAK (1) VS	/ /0 () //
290	D-ABLAPL/21106/2024 ABLAPL/7690/2024	TUNARAM RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOMNA PS /81 /2024 () //
291	D-ABLAPL/21575/2024 ABLAPL/7691/2024	DEBENDRA MAHANTA VS STATE OF ODISHA	ABESH KAMAL VS	GHATAGAON /281 /2024 () //
292	D-ABLAPL/19940/2024 ABLAPL/7692/2024	RAJKUAR @ RAJPAL MAHANANDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BELPARA /3 /2024 () //
293	D-ABLAPL/21126/2024 ABLAPL/7693/2024	TITU BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	KUMBHARAPARA /63 /2024 () //
294	D-ABLAPL/18810/2024 ABLAPL/7694/2024	JITU BINDHANI @ ASHIK BINDHANI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /151 /2023 () //
295	D-ABLAPL/21164/2024	LOCHAN BHATRA	SURYAKANTA DWIBEDI	BANGOMUNDA /75 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7695/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/19941/2024 ABLAPL/7696/2024	TANMAYA MALIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	NIHALPRASAD /69 /2024 () //
297	D-ABLAPL/19955/2024 ABLAPL/7697/2024	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /122 /2024 () //
298	D-ABLAPL/21202/2024 ABLAPL/7698/2024	SUBASISH MISHRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /515 /2023 () //
299	D-ABLAPL/21598/2024 ABLAPL/7699/2024	JAGANNATHA NAYAK @ JAGU VS STATE OF ODISHA	APARESH BHOI VS	BALASORE SADAR /279 /2024 () //
300	D-ABLAPL/18829/2024 ABLAPL/7700/2024	MALDEY SOREN VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
301	D-ABLAPL/21216/2024 ABLAPL/7701/2024	RANJAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUGUDI /69 /2024 () //
302	D-ABLAPL/20107/2024 ABLAPL/7702/2024	D. SAI KRISHNA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARSUGUDA GRPS /7 /2024 () //
303	D-ABLAPL/21311/2024 ABLAPL/7703/2024	JYOTI RANJAN SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /662 /2024 () //
304	D-ABLAPL/20126/2024 ABLAPL/7704/2024	OM DAS VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	LANJIGARH /56 /2024 () //
305	D-ABLAPL/19356/2024 ABLAPL/7705/2024	DURYODHANA DALEI VS STATE OF ODISHA	GOKHA BEHERA VS	BARANGA /177 /2024 () //
306	D-ABLAPL/20183/2024 ABLAPL/7706/2024	DIPUN DAS VS	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /241 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/21329/2024 ABLAPL/7707/2024	STATE OF ODISHA JAYARAM MAHAKUD VS	SURYAKANTA DWIBEDI VS	// / /0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand
308	D-ABLAPL/20430/2024 ABLAPL/7708/2024	STATE OF ODISHA RINKU @ ABHAYA KUMAR SAHU @ ABHAYA KU. SAHU VS	KEDAR SANKAR SAHU VS	2(B)CC/0000006/2024 BALIMI /281 /2023 ( )
309	D-ABLAPL/20913/2024 ABLAPL/7709/2024	STATE OF ODISHA PRAKASH BAIRAGI VS	UMESH CHANDRA DORA VS	// M.V.79 /100 /2024 ( )
310	D-ABLAPL/21131/2024 ABLAPL/7710/2024	STATE OF ODISHA SUKANTA BEHERA VS	UMESH CHANDRA MOHANTY VS	// BALANGA /225 /2023 ( )
311	D-ABLAPL/20773/2024 ABLAPL/7711/2024	STATE OF ODISHA RAMAN CHHATAR VS	BHARAT BHUSAN ROUSTRAY VS	// BARGARH SADAR /298 /2024 ( )
312	D-ABLAPL/21134/2024 ABLAPL/7712/2024	STATE OF ODISHA PRAKASH BEHERA VS	UMESH CHANDRA MOHANTY VS	// BALANGA /225 /2023 ( )
313	D-ABLAPL/20980/2024 ABLAPL/7713/2024	STATE OF ODISHA KHETRABASI NAIK VS	LAXMINARAYAN PATEL VS	// BARAMBA /65 /2023 ( )
314	D-ABLAPL/21137/2024 ABLAPL/7714/2024	STATE OF ODISHA SATYABRATA PRADHAN @ DIPU VS	UMESH CHANDRA MOHANTY VS	// BALANGA /225 /2023 ( )
315	D-ABLAPL/21042/2024 ABLAPL/7715/2024	STATE OF ODISHA TAPOI PRADHAN VS	SUSANTA LENKA VS	// / /0 ( )
316	D-ABLAPL/21084/2024 ABLAPL/7716/2024	STATE OF ODISHA SURATHA SAHU VS	JIBAN RANJAN DASH VS	// KEGAON /309 /2023 ( )
317	D-ABLAPL/19521/2024 ABLAPL/7717/2024	STATE OF ODISHA GIRIDHARI MEHER VS	SARATHI JYOTI MOHANTY VS	// KHURDA MODEL /108 /2024 ( )
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/21286/2024 ABLAPL/7718/2024	KAILAS BISWAL VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	//0 DISTRICT & SESSIONS JUDGE,BOUDH( 2(A)CC/0000022/2024
319	D-ABLAPL/21087/2024 ABLAPL/7719/2024	TOFAN SRICHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /507 /2024 ( //
320	D-ABLAPL/21089/2024 ABLAPL/7720/2024	PRATAP CHANDRA DAS VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	BALIAPAL /98 /2024 ( //
321	D-ABLAPL/21288/2024 ABLAPL/7721/2024	M. BABUKA @ M. BABU PATRO VS STATE OF ODISHA	DEBASISH PATNAIK VS	GOLANTHARA (BERHAMPUR) /115 /202 ( //
322	D-ABLAPL/21097/2024 ABLAPL/7722/2024	BHANJA NAIK VS STATE OF ODISHA	RABI NARAYAN SWAIN VS	//0 J.M.F.C.,CHHENDIPADA(Anugul ) 2(B)CC/0000008/2024
323	D-ABLAPL/20409/2024 ABLAPL/7723/2024	GOPAL JENA @ BASANT KUMAR JENA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BRAHMAGIRI /336 /2024 ( //
324	D-ABLAPL/21338/2024 ABLAPL/7724/2024	P. JAGADISH REDDY VS STATE OF ODISHA	S.S.RAY (2) VS	GOLANTHARA (BERHAMPUR) /287 /202 ( //
325	D-ABLAPL/21406/2024 ABLAPL/7725/2024	PANCHANAN KULHARI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIAPAL /133 /2024 ( //
326	D-ABLAPL/21917/2024 ABLAPL/7726/2024	SUDAM NAG VS STATE OF ODISHA	ANITA SAHOO VS	AMBADOLA /5 /2021 ( //
327	D-ABLAPL/21099/2024 ABLAPL/7727/2024	MANISH KUMAR BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /44 /2024 ( //
328	D-ABLAPL/21466/2024 ABLAPL/7728/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	ATTABIRA /223 /2024 ( //
329	D-ABLAPL/20415/2024	RAJU NAIK	KISHOR CHANDRA SWAIN	KANTABANIA PS /57 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7729/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/21467/2024 ABLAPL/7730/2024	RAKSHYAK BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /111 /2024 () //
331	D-ABLAPL/21158/2024 ABLAPL/7731/2024	JAGANNATH MOHANTY VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /248 /2024 () //
332	D-ABLAPL/21468/2024 ABLAPL/7732/2024	PRASHANT @ PRASANTA KUMAR SENAPATI VS STATE OF ODISHA(VIG.)	BISWA PRAKASH DHAL VS	CUTTACK VIGILANCE /44 /2016 () //
333	D-ABLAPL/21162/2024 ABLAPL/7733/2024	TAPAN KANDI VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	ERASAMA /232 /2024 () //
334	D-ABLAPL/21469/2024 ABLAPL/7734/2024	BAISHNAV @ BAISHNAB BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /154 /2024 () //
335	D-ABLAPL/20185/2024 ABLAPL/7735/2024	RANJAN MOHANTY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /24 /2024 () //
336	D-ABLAPL/20462/2024 ABLAPL/7736/2024	TARUN KHOSLA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	SUNABEDA /92 /2024 () //
337	D-ABLAPL/21481/2024 ABLAPL/7737/2024	RANJEET SUNA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /131 /2024 () //
338	D-ABLAPL/20186/2024 ABLAPL/7738/2024	SAPAN KUMAR MANDAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /81 /2024 () //
339	D-ABLAPL/21488/2024 ABLAPL/7739/2024	SHANKAR @ SANKARSHAN SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /192 /2024 () //
340	D-ABLAPL/20655/2024 ABLAPL/7740/2024	RATNASHREE NANDA @ ETISHREE VS	AMLAN SHAKTI PAUL VS	HANDAPA /168 /2022 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/20481/2024 ABLAPL/7741/2024	STATE OF ODISHA SUBHAS MALIK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// BALICHANDRAPUR /336 /2024 () //
342	D-ABLAPL/21279/2024 ABLAPL/7742/2024	RANU PRIYA MALLICK VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /252 /2024 () //
343	D-ABLAPL/21496/2024 ABLAPL/7743/2024	RUPA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /273 /2024 () //
344	D-ABLAPL/21497/2024 ABLAPL/7744/2024	MOHAMMAD HUZEFA @ SK. AYAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BALICHANDRAPUR /370 /2024 () //
345	D-ABLAPL/21643/2024 ABLAPL/7745/2024	CHITTARANJAN BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /379 /2024 () //
346	D-ABLAPL/21280/2024 ABLAPL/7746/2024	ABHIMANYU SETHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	ALAKUNDA /60 /2024 () //
347	D-ABLAPL/21409/2024 ABLAPL/7747/2024	BIKASH KANSARI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /53 /2024 () //
348	D-ABLAPL/20301/2024 ABLAPL/7748/2024	JYOTI RANJAN NAYAK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BELLAGUNTHA /294 /2024 () //
349	D-ABLAPL/21414/2024 ABLAPL/7749/2024	RAM SHANKAR SEN @ KALIA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /578 /2023 () //
350	D-ABLAPL/20630/2024 ABLAPL/7750/2024	RAKHI SIPANI VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	PURIGHAT /181 /2024 () //
351	D-ABLAPL/21415/2024 ABLAPL/7751/2024	KANHU CHARAN ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /115 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/20117/2024 ABLAPL/7752/2024	SOUMYA RANJAN BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	BALICHANDRAPUR /165 /2024 () //
353	D-ABLAPL/21423/2024 ABLAPL/7753/2024	DILLIP KUMAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /153 /2024 () //